

reportable injury in the disaster at Nagda mine of Bhatdih colliery, Western Jharia Area in Jharkhand under Bharat Coking Coal Limited (BCCL) occurred on 6.9.2006.

(b) A Court of Enquiry has been constituted by the Govt. of India, Ministry of Labour & Employment, *vide* notification No. S.O. 1756(E) dated 12.10.06 to inquire into the causes and circumstances of the accident occurred at Nagda Mine of Bharat Coking Coal Ltd. (BCCL) in Jharkhand. The Court of Enquiry is to submit its report within a period of three months and the findings will be known after Court of Enquiry submits its report.

(c) The total amount of compensation paid to each dependents of the deceased varies from Rs. 8.78 lakhs to Rs. 11.06 lakhs depending upon the length of service. This covers payment towards *ex-gratia*, Life Cover, Benevolent Fund, Funeral expenses, Compensation as per Workmens' Compensation Act, 1923 and Gratuity. This also includes additional *ex-gratia* of Rs. 3.00 lakhs to each as announced by Hon'ble Minister of Coal and sanction of Rs. one lakh announced by Chief Minister of Jharkhand. Besides, an *ex-gratia* payment of Rs. 1.00 lakh each from the Prime Minister's National Relief Fund has also been sanctioned. Besides, payment of Provident Fund through Coal Mines Provident Fund Organisation (CMPFO) is being disbursed. Out of 50 deceased, employment to 48 dependents of the deceased workmen had already been given (including two under-aged male dependents have been kept in employment roster and their mothers have been given monetary compensation till they become major). One lady dependent has opted for monetary compensation which will continue till she attains the age of 60 years and one widow will be offered employment pending genuinity of her claim.

Abandoning of project by CIL

876. SHRI TARINI KANTA ROY: Will the Minister of COAL be pleased to refer to the reply to Unstarred Question 2884 given in the Rajya Sabha on 24th August, 2006 and state:

(a) the circumstances under which the project was conceived and abandoned;

- (b) the persons responsible for loss of Rs. 70.48 lakhs;
- (c) the details of persons (names, address, quantum of land, compensation received) to whom compensation were paid;
- (d) whether Coal India Limited has taken possession of the land; and
- (e) how the land is being utilized?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (DR. DASARI NARAYAN RAO): (a) In January 2004, Mayor, Kolkata Municipal Corporation (KMC) requested Minister of Coal for setting up a Super Speciality Hospital in Kolkata with all amenities and facilities like those at AIIMS, New Delhi, for the employees of Coal India Limited (CIL) as well as other people of Kolkata. Mayor, KMC assured to provide required land near EM Bypass at reasonable cost.

Accordingly, the Ministry of Coal addressed Chairman, CIL to visit the site, discuss the modalities with KMC and to explore the feasibility of having such facilities by way of Joint Venture or other modalities.

An MoU between CIL and KMC was signed on 31st January 2004 for construction of a Super Speciality Hospital as a Joint Venture of KMC and CIL.

Subsequently, it was felt CIL may not diversify from activities beyond its core competency and accordingly, CIL communicated to KMC on 15.11.2004 that "CIL would feel comfortable to recommend for opting out of the proposed setting up of a Super Speciality Hospital at Kolkata on JV basis, in case KMC agrees to compensate/pay us Rs. 25.00 Lakhs that CIL had give as compensation". KMC has not replied to this proposal of CIL. The project is not pursued by CIL at present.

(b) The payment had been made by CIL with the approval of competent authority, after observing necessary rules and procedures as per the norms of CIL. Payment of compensation of Rs. 25 Lakhs to Project Affected Persons was approved by CIL Board. As such specific responsibility against any individuals/ group cannot be fixed.

(c) The list of persons to whom payment was made as compensation is enclosed as statement (See below).

(d) No, Sir.

(e) The land is lying "as it was basis."

Statement

List of Project Affected Persons alongwith address to whom payment has been made

Sl. No.	Name	Address	Payment made in Rupees
1	2	3	4
1.	Bhanu Doloi	2, No. Dhapa Road, Dhapa Kolkata-700105	25,000
2.	Bharati Debi	2, No. Dhapa Road, Dhapa, Kolkata-700105	25,000
3.	Subhashi Mondal	Rajarghat, Natun Para, Dhapa, Kolkata-700105	25,000
4.	Balaram Paswan	54/2, DC Dey Road, Kolkata-15	25,000
5.	Gana Mondal	Rajarghat (Natun Para), Dhapa, Kolkata-700105	25,000
6.	Madhab Nayeke	North Tangra, Shitala Para, Dhapa, Kolkata-700105	50,000
7.	Udoy Mondal	1, Hat-Gachia Dhapa Road, Kolkata-700105	50,000
8.	Sarabala Adhikary	47, D.C. Dey Road, Kolkata-15	50,000
9.	Sm. Kalidasi Mondal	8, Pagladanga, Patru Para, Kolkata-700105	50,000
10.	Kartick Mondal	North Tangra, Rajarghat, P.O. Dhapa, Kolkata-700105	50,000
11.	Prangopal Chand	Rajarghat, Jalpara, Dhapa, Kolkata-700105	50,000
12.	Bani Porel	Rajarghat, Noutun Para, Dhapa Kolkata-700105	50,000
13.	Tarau Goyen	North Tangra, Vivakananda Palli, Kolkata-700105	25,000
14.	Khokan Mondal	North Tangra, Vivakananda Palli, Kolkata-700105	25,000
15.	Prafulla Pramanik	North Tangra, Rajarghat, Natun Para, Dhapa, Kolkata-700105	25,000
16.	Shuuh Chand Mondal	North Tangra, Rajarghat (Natun Para), Dhapa, Kolkata-700105	25,000
17.	Token Chand	North Tangra, Rajarghat (Jal Para) Dhapa, Kolkata-700105	25,000

1	2	3	4
18.	Shankar Chand	North Tangra, Rajarghat (Jal Para), Dhapa, Kolkata-700105	25,000
19.	Yogai Porel	Rajarghat (Natun Para), Dhapa, Kolkata-700105	25,000
20.	Ajoy Haldar	Rajarghat (Natun Para), Dhapa, Kolkata-700105	25,000
21.	Sabi Pramanik	Rajarghat (Natun Para), Dhapa, Kolkata-700105	25,000
22.	Ratan Haldar	Rajarghat (Natun Para), Dhapa, Kolkata-700105	25,000
23.	Badal Mondal	North Tangra, Rajarghat (South Tangra, T.M. Bagan) Kolkata-700105	25,000
24.	Ashalata Dhara	1, Hat-gachia, Dhapa Road, Kolkata-700105	50,000
25.	Biswajit Pramanik	Arupoda, Dhapa, Kolkata-700105	50,000
26.	Dipak Bhowmick	47, D.C. Dey Road, Kolkata-700105	50,000
27.	Yashamati Mondal	1, Hat-gachia, Dhapa Road, Kolkata-700105	50,000
28.	Prafulla Patra	Rajarghat (Natun Para), Dhapa, Kolkata-700105	50,000
29.	Jaganath Mondal	47, D.C. Dey Road, Kolkata-700105	50,000
30.	Shanti Dalui	Rajarhat, Nutan Para, Kolkata-700105	50,000
31.	Swapan Bhwornick	8, Pagladanga Road, Kolkata-700105	50,000
32.	Rajkumai Bhagat	Utkalpara, Dhapa, Kolkata-700105	50,000
33.	Balaram Bhowmick	47, D.C. Dey Road, Kolkata-700105	50,000
34.	Gouri Modnal	North Tangra, South Tangra Rajarhat (Jalpa), T.M. Bagan, Kolkata-700105	25,000
35.	Bablu Mondal	Tarini Mannar Bagan, Dhapa Rd., Kolkata-700105	16,666

1	2	3	4
36.	Manmath Mondal	Tarini Mannar Bagan, Dhapa Rd., Kolkata-700105	16,667
37.	Arati Mondal	Tarini Mannar Bagan, Dhapa Rd., Kolkata-700105	16,667
38.	Madan Porel	North Tangra, Rajarghat, P.O. Dhapa, Kolkata-700105	50,000
39.	Nirmal Das	South Tangra, P.O. Dhapa, Kolkata-700105	50,000
40.	Putul Mondal	Tarini Mannar Bagan, Dhapa, Kolkata-700105	50,000
41.	Lalu Mondal	North Tangra, Rajarghat, Dhapa, Kolkata-700105	50,000
42.	Novsina Nayak	North Tangra, Shitalapara, Dhapa, Kolkata-700105	50,000
43.	Susama Mondal	8, Pagladanga Road, Kolkata-700105	50,000
44.	Purna Jana	South Tangra Road, Bazar Para, Dhapa, Kolkata-700105	50,000
45.	Shankar Rajak	Rajarhat, Nutan Para, Dhapa, Kolkata-700105	50,000
46.	Bhola Pramanik	8, Pagladanga Road, Dhapa, Kolkata-700105	50,000
47.	Sujoy Mondal	1, Hat Gachia, Dhapa Road, Kolkata-700105	25,000
48.	Mukunda Guchhaet	1-Hat Gachia, Dhapa Road, Kolkata-700105	25,000
49.	Shankar Pramanik	8, Pagla Danga Road, Dhapa, Kolkata-700105	50,000
50.	Raja Bala Mondal	Vivekananda Palli, Rajarghat, Dhapa, Kolkata-700105	25,000
51.	Chaya Mondal	47, D.C. Dey Road, Kolkata-700105	25,000
52.	Jaydeb Pramanik	Rajarghat (Natan Para) Dhapa, Kolkata-700105	25,000
53.	Pushpa Bag	8, Pagladanga Road, Kolkata-700105	25,000
54.	Dulal Mondal	47, D.C. Dey Road, Rajarghat (Nutan Para), Dhapa, Kolkata-700105	25,000

1	2	3	4
55.	Brihaspati Das	Rajarghat (Nutan Para) Kolkata-700105	25,000
56.	Amulya Patra	Rajarhat, Nutan Para, Kolkata-700105	25,000
57.	Naru Mondal	North Tangra, Rajarghat, Dhapa, Kolkata-700105	25,000
58.	Sunil Sardar	North Tangra, Rajarghat, Dhapa, Kolkata-700105	25,000
59.	Swapan Mondal	Rajarghat (Nutanpara) Kolkata-700105	25,000
60.	Arjun Dolai	Rajarghat, Nutan Para, Kolkata-700105	25,000
61.	Mohan Mondal	47, D.C. Dey Road, Kolkata-700105	25,000
62.	Radharani Mondal	47, D.C. Dey Road, Kolkata-700105	25,000
63.	Shibnath Pandit	54/2, D.C. Dey Road, Kolkata-700105	25,000
64.	Shambhu Mondal	Rajarghat, Nutan Para, Dhapa Kolkata-700105	25,000
65.	Laxmi Narayan Mondal	Rajarghat, Nutan Para, Dhapa Kolkata-700105	25,000
66.	Bijoy Sardar	Rajarghat, Nutan Para, Dhapa Kolkata-700105	25,000
67.	Sukhi Mondal	Rajarghat, Nutan Para, Dhapa, Kolkata-700105	25,000
68.	Ganesh Bera	1, Hat Gachia Road, Dhapa Road, Kolkata-700105	25,000
69.	Chandi Bera	1, Hat Gachia, Dhapa Road, Kolkata-700105	25,000
70.	Dhukhiram Pramanik	Payment made by Voucher	25,000
71.	Shristi Bar	Payment made by Voucher	25,000
72.	Yugal Pramanik	Payment made by Voucher	25,000
73.	Meghnath Bag	Payment made by Voucher	25,000
74.	Bholanath Majumdar	Payment made by Voucher	25,000
TOTAL			25,00,000